

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 03
(IB)-486(PB)/2018

IN THE MATTER OF:

Usha Devi	...	Applicant/Petitioner
Vs		
Praveer Construction Pvt Ltd.	...	Respondent

Order under 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 07.07.2021

CORAM:

SH. BHASKARA PANTULA MOHAN
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Alok Kaushik. Liquidator
For the Liquidator : Mr. Rakesh Kumar, Ms. Preeti Kashyap and
Mr. Ankit Sharma Advocates

ORDER

IA-2772/2021

Progress Report filed by the Liquidator is taken on record subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

IA-2772/2021 stands disposed of.

— sd —

(SH. BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT

— sd —

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)